

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2021				
Court- wise pendency of Cases as on 31.10.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. Debbarma, District and Sessions Judge, Agartala	761	179	940
2	Sri Gobinda Das, ADJ., (Court No. 2), Agartala	630	223	853
3	Sri Amarendra Kumar Singh, ADJ., (Court No. 3), Agartala	0	137	137
4	Sri Yoginder Pal, ADJ., (Court No. 4), Agartala	825	207	1032
5	Sri Mridul Chakarborty, ADJ., (Court No. 5), Agartala	163	263	426
6	Smti Sudipta Choudhury, Judge, Family Court, Agartala	470	347	817
7	Sri V. P. Debbarma, Addl. Judge, Family Court, Agartala	500	374	874
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (Court No.1), Agartala	480	22	502
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (Court No.2), Agartala	507	21	528
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	177	1131	1308
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	118	1646	1764
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	189	748	937
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	127	1049	1176
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala	22	721	743
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant) , charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div), Court No.1, Agartala	13	747	760
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala (Vacant) , charge remains with Smti. Deepa Bhattacharyya , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	42	1228	1270
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala (Vacant) , charge remains with Smti Aparajita Singha , JM, First Class-cum-Civil Judge (Jr. Div), Court No. 6, Agartala	39	968	1007
18	Smti. Deepa Bhattacharyya, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	33	1143	1176
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	36	1119	1155
Total		5132	12273	17405
Station-wise pendency of Cases as on 31.10.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4162	11552	15714
Total		4162	11552	15714
2	Family Court, Agartala	470	347	817
3	Addl. Judge, Family Court, Agartala	500	374	874
Total		970	721	1691
Grand Total		5132	12273	17405

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2021

Court- wise pendency of Cases as on 31.10.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	276	120	396
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	304	122	426
3	Smti Sankari Das, Judge, Family Court, Udaipur	215	298	513
4	CJ (Sr. Div) & ASST. SJ., Udaipur, charge remains with Sri Subhra Nath, Chief Judicial Magistrate, Udaipur	203	37	240
5	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Udaipur	62	295	357
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	31	339	370
7	Smti. Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	13	417	430
8	Smti. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	427	439
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	26	1198	1224
10	Smti Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	0	244	244
Total		1142	3497	4639
Station-wise pendency of Cases as on 31.10.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	901	1757	2658
2	Amarpur	26	1442	1468
Total		927	3199	4126
3	Family Court, Udaipur	215	298	513
Grand Total		1142	3497	4639

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2021				
Court- wise pendency of Cases as on 31.10.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	737	247	984
2	Sri Uttam Hrishu Das, Judge, Family Court, Belonia	129	125	254
3	Sri Sushanta Debbarma, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	84	39	123
4	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	24	619	643
5	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	166	519	685
6	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	52	467	519
7	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	7	175	182
8	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	33	115	148
Total		1232	2306	3538
Station-wise pendency of Cases as on 31.10.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1063	1891	2964
2	Sabroom	40	290	362
Total		1103	2181	3284
3	Family Court, Belonia	129	125	254
Grand Total		1232	2306	3538

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2021				
Court- wise pendency of Cases as on 31.10.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Arindam Pal, District and Sessions Judge, Kailashahar	175	122	297
2	Sri Prakash Kumar, Additional District and Sessions Judge, Kailashahar	13	104	117
3	Sri Dhiman Debbarma, Judge, Family Court, Kailashahar	125	189	314
4	Smti Jhuma Datta Choudhury, CJ (Sr. Div) & ASST. SJ., Kailashahar	142	2	144
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	87	1035	1122
6	Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	170	863	1033
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant) charge remain with Sri Amarjit Dey, CJ (Jr. Div)-cum- JM First Class, Kailashahar	49	304	353
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	42	583	625
		803	3202	4005
Station-wise pendency of Cases as on 31.10.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	678	3013	3691
Total		678	3013	3691
2	Family Court , Kailashahar	125	189	314
Grand Total		803	3202	4005

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2021				
Court- wise pendency of Cases as on 31.10.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	454	442	896
2	Judge, Family Court, Dharmanagar, Charge remains with Shri Gautam Sarkar, District & Sessions Judge, Dharmanagar	204	181	385
3	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	212	36	248
4	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	115	344	459
5	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	176	548	724
6	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	70	445	515
7	Sri Raja Gupta, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	275	276
8	Sri Piyush Priyadershi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	6	240	246
Total		1238	2511	3749
Station-wise pendency of Cases as on 31.10.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1027	1815	2842
2	Kanchanpur	7	515	522
Total		1034	2330	3364
3	Family Court, Dharmanagar	204	181	385
Grand Total		1238	2511	3749

Sepahijala District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2021

Court- wise pendency of Cases as on 31.10.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	206	358	564
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	44	118	162
3	Sri Sarbajeet Choudhury, CJM-cum-Civil Judge (Sr. Div), Sonamura	171	680	851
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	102	502	604
5	Smti Madhumita Paul, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	53	181	234
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	159	239	398
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	32	1053	1085
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	65	988	1053
Total		832	4119	4951

Station-wise pendency of Cases as on 31.10.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	532	1721	2253
2	Bishalgarh	256	2280	2536
Total		788	4001	4789
3	Family Court , Sonamura	44	118	162
Grand Total		832	4119	4951

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2021				
Court- wise pendency of Cases as on 31.10.2021				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Khowai,	193	293	486
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	95	100	195
3	Smt. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	65	61	126
4	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	21	924	945
5	Sri Koushik Karmakar, CJ (Jr. Div)-cum- JM., First Class, Khowai	48	866	914
6	Smt. Jekashmee Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	28	966	994
Total		450	3210	3660
Station-wise pendency of Cases as on 31.10.2021				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	355	3110	3465
Total		355	3110	3465
2	Judge, Family Court, Khowai	95	100	195
Grand Total		450	3210	3660

Dhalai District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2021

Court- wise pendency of Cases as on 31.10.2021

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Ambassa	63	148	211
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Ambassa	32	118	150
3	Sri Ramdas Chattopadhyay, Judge, Family Court, Ambassa,	17	13	30
4	Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa charge remains with Shri Satyajit Das, CJM-cum-Civil Judge (Sr. Div), Ambassa	1	0	1
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	78	102	180
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	7	119	126
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	99	159	258
8	Sri Sanjan Lal Tripura, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	194	198
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	32	295	327
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	9	210	219
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	7	105	112
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Gandacherra	0	29	29
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	1	56	57
Total		350	1548	1898

Station-wise pendency of Cases as on 31.10.2021

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	181	487	668
2	Kamalpur	135	648	783
3	Longtharai Valley	16	315	331
4	Gandacherra	1	85	86
Total		333	1535	1868
5	Family Court, Ambassa	17	13	30
Grand Total		350	1548	1898

District-wise pendency of Civil and Criminal Cases as on 31.10.2021				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	5132	12273	17405
2	Gomati Judicial District, Udaipur	1142	3497	4639
3	South Tripura Judicial District, Belonia	1232	2306	3538
4	Unakoti Judicial District, Kailashahar	803	3202	4005
5	North Tripura Judicial District, Dharmanagar	1238	2511	3749
6	Sepahijala Judicial District, Sonamura	832	4119	4951
7	Khowai Judicial District, Khowai	450	3210	3660
8	Dhalai Judicial District, Ambassa	350	1548	1898
Total		11179	32666	43845